

Regarding Minimum Support Price for agricultural products-laid

ADV. CHANDRA SHEKHAR (NAGINA): There has been a long pending demand from farmers to provide Minimum Support Price for their agricultural products. Farmers are the worst sufferers because agriculture has not been a sustainable activity to survive for majority of farmers because input cost is more than the price they fetch for their agricultural produce. Therefore, it is said that farmers are born in debt and die in debt.

Farmers are not able to come out of the vicious circle of debt from private moneylenders. Majority of farmers are not able to use latest technology in farming due to its high cost and also limited knowledge of farmers to use it or limited land holdings. Therefore, new generation in farmers families are not taking up agriculture activities as their profession. Farmers are demanding for MSP for their agricultural products for a long time.

In such a situation, it is high time that the Government brings forward a suitable legislation to declare MSP for each crop well in advance so that farmers do get what they deserve and do not lead miserable life. I urge upon the Government to take necessary action in regard to fulfill demand of MSP of all crops by enacting law to that effect.

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12.44 hrs